अधिभोगियों की बेदखली) अधिनियम, 1971 के अंतर्गत विभिन्न न्यायालयों में लगभग 35963 मामले लम्बित हैं:

(ख) जी नहीं?

## **Internalisation of Higher education**

3976. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government realise that the internalisation of higher education is first of all a reflection on the universal character of learning and research;
- (b) whether Government also realise that this is reinforced by .the current process of economic and political integration as well as by the growing need for intellectual understanding; and
- (c) if so, what steps are being taken to achieve this?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Government is aware of the worldwide transformation taking place in the higher education sector. The various agencies and authorities involved in the higher education sector are continuously assessing the situation and trying to respond to the emerging challenges and opportunities. This is an on-going process.

Among other initiatives, the University Grants Commission is also implementing Cultural Exchange Programmes, with about 70 countreis, for fostering international cooperation in the field of higher education.

## Improvement in the working of Regional Engineering Colleges

3977. SHRIMATI JAYANTI
PATNAIK: Will the Minister of
HUMAN RESOURCE
DEVELOPMENT be pleased to state:

- (a) whether there is a need to improve the working of the Regional Engineering Colleges (RECs) in the country;
- (b) Whether Government propose to make any review with a view to improving the standard of education and also the working of RECs:
- (c) Whether any panel is proposed to be set-up for the purpose; and
  - (d) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) A High Power Committee has been appointed by the Central Government with Dr. R.A. Mashelkar, Director-General, Council of Scientific and Industrial Research (CSIR) as its Chairman and eminent experts as its Members to conduct an overall reivew of the RECs and suggest ways and means to improve the standard and performance of these institutions as leaders in technical educaiton. The work of the Committee is in progress.

## आंगनवाड़ी कार्यकर्ताओं को वेतन/मानदेव का भगतान

"3978. श्री जगन्नाच सिंहः क्या संसाधन विकास मंत्री यह बताने की कृषा करेंगे किः

- (क) गांवों में आगनवाड़ी के केन्द्रों को चलाने वाले प्रधिकरण का नाम क्या है;
- (ख) इन केन्द्रों पर कार्यरत कार्यकर्ताओं को मानदेय/वेतन के रूप में कितनी राशि का भुगतान किया जा रहा है; और